

ITEM NO.1501

COURT NO.17

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 272/2012

NEERAJ SUD & ANR.

APPELLANT(S)

VERSUS

JASWINDER SINGH (MINOR) & ANR.

RESPONDENT(S)

( [ HEARD BY : HON. PAMIDIGHANTAM SRI NARASIMHA AND HON. PANKAJ  
MITHAL, JJ. ] )

WITH

C.A. No. 5526/2012 (XVII-A)

Date : 25-10-2024 These appeals were called on for pronouncement of  
judgment today.

For Appellant(s) Mr. Sudarshan Rajan, AOR  
Ms. Srishti Sharma, Adv.  
Mr. Mahesh Kumar, Adv.  
Mr. Ramesh Rawat, Adv.  
Mr. Rohit Bhardwaj, Adv.  
Mr. Hitain Bajaj, Adv.  
Mr. Aryan Ahmed, Adv.  
Mr. Sambhav Sharma, Adv.  
Mr. Ashutosh Gupta, Adv.  
Mr. Nischay Chaudhary, Adv.

Mr. Amit Prasad, Adv.  
Mr. Madhukar Pandey, Adv.  
Mrs. Ruchika Prasad, Adv.  
Mr. Ayodhya Prasad, Adv.  
Ms. Chanda Jaitly, Adv.  
Mr. Harshly Jain, Adv.  
Mr. Mayank Kshirsagar, AOR

For Respondent(s) Mr. Amit Prasad, Adv.  
Mr. Madhukar Pandey, Adv.  
Mrs. Ruchika Prasad, Adv.  
Mr. Ayodhya Prasad, Adv.  
Ms. Chanya Jaitly, Adv.  
Mr. Harshly Jain, Adv.  
Mr. Mayank Kshirsagar, AOR

**Mr. Sudarshan Rajan, AOR**

Hon'ble Mr. Justice Pankaj Mithal pronounced the Judgment of the Bench comprising Hon'ble Mr. Justice Pamidighantam Sri Narasimha and His Lordship.

Civil Appeal No.272 of 2012 is allowed and Civil Appeal No.5526 of 2012 is dismissed in terms of the signed reportable judgment. Pending application(s), if any, are disposed of.

**(Ram Subhag Singh)**  
**Court Master (NSH)**

**(Geeta Ahuja)**  
**Assistant Registrar-cum-PS**

(Signed reportable judgment is placed on the file)